

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.309

IA-259/2023 IA-5913/2022 IA-71/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Radiant Castings Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 06.02.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Adv. Akshay Goel

For the Tata Capital

: Adv Arvind Jadon

For the Respondent

: Mr. Utsav Mukherjee, Ms. Megha Tyagi and
Ms. Deepti Babel, Advs. for Respondent No. 2 and 3
Mr. Rishabh Jain, Advocate for R-6.
Mr. Akshay Sharma, Advocate for R-1.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.03.2023.**

-SD-

(Court Officer)